

ITEM NO.131
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CA No.22/2023, CONT. A. No.03/2023 & CA No.43/2023
IN CP No.37/ALD/2022

Date of Order: 8th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SUNITA SRIVASTAVA & ANR V/S ESS CEE BIOTECH (INDIA) PRIVATE LIMITED & ANR
UNDER SECTION	241/244 OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 9th February, 2024.

-Sd-
(Court Officer)

8th February, 2024

Priya Agarwal
(Stenographer)